

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 92 /1993 in OA. No. 562/92)

S.H. Khandelwal

Versus

U.O. & Amrs.

Date of Order	Orders
	This is an M.P. filed (in OA. No. 562/92, which was dismissed in default on 7-1-93) by the petitioner through his counsel for Restoration of the OA. On scrutiny, it has been found in order. SO (5) Gulab 10/2/93 2/9/2
h/n Copy sent to the app. Counsel & rep no. 2 on vide 2/27/93 29-3-93 Date 4/3/93	10.2.93 None present for the applicant Register & Put up in Court for admission on 17.2.93 along with OA 562/91 REGISTRAR C.A.T. JAIPUR 17.2.93 Mr. P.V. Calla, Counsel for the petitioner. Heard. xxxxxxx M.P. for restoration of O.A. No. 562/1992 is allowed. O.A. 562/1992 is restored to its original position, on 6.4.1993. The M.P. stands disposed of accordingly. G.K. Krishna (GOPAL KRISHNA) JUDL. MEMBER